in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Post-Graduate Institute of Medical Education and Research, Chandigarh in the vacancy caused by the retirement of Shri Sushil Barongpa from the membership of Rajya Sabha on the 2nd April, 2000.

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE GENERAL COUNCI OF THE INDIAN SCHOOL OF MINES, DHANBAD

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) : सभापति महोदय, मैं आपकी अनुमति से प्रस्ताव उपस्थित करता हूं —

"इंडियन स्कूल आफॅ माइन्स, धनबाद के नियम और विनियम के नियम 15 के खंड (7) के साथ पिठत नियम 4 के खंड (ii) से(iv) में अंतर्विष्ट उपबंधों के अनुसरण में यह सभा उस रीति से जैसे कि सभापित निर्देश दें, 2 अप्रैल 2000 को श्री जर्नादन यादव के राज्य सभा की सदस्यता से निवृत्त होने के इंडियन स्कूल आफॅ माइन्स, धनबाद की सामान्य परिषद का सदस्य होने के लिए निर्वाचित की कार्यवाही करे।"

The question was put and the motion was adopted.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): Sir, with your permission, I rise to announce that the Government Business during the week commencing Monday, 8th May, 2000 will consist of:

- 1. Consideration and return of Appropriation (No.2) Bill, 2000 as passed by Lok Sabha.
- 2. Consideration and return of the Finance Bill, 2000 as passed by Lok Sabha.